

Khadi and Village Industries affected by demonetization

3148. PROF. M. V. RAJEEV GOWDA: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether Government has made any special provisions to compensate the small and medium Khadi and Village Industries that primarily run on cash and were therefore affected by the demonetization of 500 and 1000 rupee notes;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI GIRIRAJ SINGH): (a) No, Sir. Ministry of MSME has no information about any adverse effect of demonetization on Khadi and Village Industries, Ministry has therefore not made any provision for compensation.

(b) and (c) Do not arise.

Profit earned by oil companies

†3149. DR. SATYANARAYAN JATIYA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the year-wise and company-wise profit earned by the Public Sector Undertakings and companies relating to petroleum and natural gas in the last three years upto 2016-17; and

(b) the percentage and amount of profit fixed to fulfil the Corporate Social Responsibilities, the details of expenditure on items and the audit details of the remaining amount?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) The year-wise and company-wise details of the profit/loss earned by the Public Sector Undertakings (PSUs) are as under:—

(₹ in crore)

Name of the PSU	Profit After Tax			
	2013-14	2014-15	2015-16	2016-17 (April-Dec., 2016)
1	2	3	4	5
Oil and Natural Gas Corporation Ltd. (ONGC)	22095	17733	16004	13559
Indian Oil Corporation Ltd. (IOCL)	7019	5273	10399	15386

† Original notice of the question was received in Hindi.